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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION :
PETITION NUMBER : TCP/21/2016
NAME OF THE PETITIONER(S) : Mr. Ramesh Jagtiani
NAME OF THE RESPONDENT(S) : P. Nammasivayam and 3 others
(In the matter of Argus Enterprises (P) Limited)
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	Anupama Kumar for M/s R. Parthasarathy	counsel for R. 1-2	
2.	SANDEEP kumar	for R3	
3.	SRI VARSHINI For V. MAHESH	counsel for Petitioner	

ORDER

Ms Sri Varshini, counsel for petitioner present. Ms Anupama Kumar, counsel for R1 & R2 and Shri Sandeep Kumar, counsel representing senior counsel for R3 are present. Counsel for R1 & R2 intends to file vakalat on behalf of R4. Both the parties reported that the pleadings are complete. The matter is posted for final hearing. Put up on **13.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)